(a) whether the Nehru Memorial Museum and Library is a registered body under the Socielies Registration Act;

(b) the names of the olliee bearers of the Society: and

(e) what are the names of the papers kept in the Library and who ha\e access to these papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S.NURUL HASAN):

(a) Yes, Sir.

(b) President .. Sml. Indira Gandhi. Vice-President .. Dr. Karan Singh. Chairman of the Executive Council. .Miss Padmaja Naidu, and Director

.. Shri B. R. Nanda

(c) The papers kept in the Library comprise institutional records such as records of the All India Congress Committee. Mahajana Sahha of Madras, the British Indian Association of Awadh, the Indian States' Peoples Conference, All India Hindu Mahasabha, Home Rule League, etc. and also personal papers and correspondence of the Nehrus, Vilhal 3hai Patcl, Bhulabhai Desai, Asaf Ali, Homi Vlody, V. D. Savarkar, Syed Mahmud, B. C. loy, Sri Prakasa and several others.

Usually permission to consult open records i not denied to bona fide research scholars.

### **REORIENTATION OF RESEARCH PROGRAMMES BY** UNIVERSITIES

53. SHRI SURAJ PRASAD: SHRI M. V. BHADRAM :

Will the Minister of EDUCATION AND OCIAL WELFARE be pleased to state :

(a) whether it is a fact that some Underlies had decided to reorient their research ogrammes to meet the requirements of the itional emergency;

(b) if so, the details thereof; and

(c) whether defence research also forms rt of this reorganisation?

THE MINISTER OF STATE JN THE INISTRY OF EDUCATION AND SOCIAL ELFARE AND IN THE DEPARTMENT CULTURE (PROF. S. NURUL HASAN) : to (c) The information is bing collected from Universities and will laid on the Table of Sahha in due course.

### **ENLISTMENT OI CONTRACTORS IN CENTRAL** P. W. D.

54. SHRI SASANKASEKHARSANYAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of registered contractors enlisted with C. P. W. D. for undertaking jobs in and around Delhi/New Delhi; and

(b) how many of them belong to (i) West Bengal, (ii) Orissa, (iii) Tripura. (iv) Assam, (v) Meghalaya, (vi) other contiguous and neighbouring North Eastern Territories ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) There are 3559 contractors registered with the C. P. W.D. for execution of works in the Western Zone, which consists of Punjab, Himachal Pradesh, U. P., Delhi, Rajasthan, Jammu and Kashmir and Haryami.

(b) 3559 contractors mentioned at (a) above consist of 3450 contractors registered in the Western Zone, and 109 other contractors registered in other Zones, who are eligible to tender for C. P. W. D. works on an all-India basis. The application forms for enlistment of C.P. W. D. contractors do not call for information regarding the State to which each applicant belongs. Based on information on the postal address and place of business given by them, 46 addresses are located in West Bengal, one each in Orissa and Assam and 4 in other contiguous States. None of the addresses is located in Tripura and Meghalaya.

# INLAND WATERWAYS IN KERALA STATE

#### 55. SHRI S. KUMARAN :

SHRI BALACHANDRA MENON : Will the Minister of PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT be pleased to refer to the reply to Starred Question No. 337 given in the Rajya Sabha on the 3rd August, 1971 and state the decision taken by the Central Government on the proposals submitted by the Government of Kerala for the development of the inland water-ways in that State ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT (SHRI RAJ BAHADUR) : Based on the recommendations of the Bhagavati Committee on Inland Water Transport, the Government of Kerala had submitted datailed project reports on the following three schemes for implementation during the Fourth Five

year Plan period as Centrally sponsored schemes :

(Rs. in lakhs)

(i) Provision of inland water trans- 167.00 port facilities for the Industrial Complex in the Cochin region including widening and deepening of the Champakara canal.

(ii) Provision of inland water trans- 41.50 port facilities in the Quilon region and improvement of Chavara-Neendakara waterway for transport of mineral sand from the mining areas to the Neendakara Port.

(iii) Acquisition of passenger and 30.00 cargo boats.

Phase ] (costing Rs. 112.50 lakhs) of the first scheme and the second scheme in full have been sanctoned by the Government of India. The third scheme is under consideration.

# CONSTRUCTION OF A HALL IN MEMORY OF Mahatma Gandhi

56. SHRI A. D. MANI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the Dakshin Bharat Hindi Prachar Sabha has asked for financial help for constructing a hall in memory of Mahatma Gandhi, its founder president;

(b) whether the Tamil Nadu Government has extended any financial help to this institution; and

(c) whether it is also a fact that some of the teachers in the institution have been threa tened with dire consequences if they continued to work in the institution ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMFNT OF CULTURE (PROF. S.NURUL HASAN) : (a) The Dakshin Bharat Hindi Prachar Sabha has not asked for any financial help from Government.

(b) No, Sir.

(c) The Dakshin Bharat Hindi Prachar Sabha have stated that such is not the case.

# CENTRAL LOAN FOR SECOND HOOGHLY BRIDGE

57. SHRI PRANAB KUMAR MUKHE-RJEE : Will the Minister of PARLIAMEN TARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state : (a) whether the Government of West Bengal has requested the Union Government to grant an additional loan of Rs. 12 crores for the construction of Second Hooghly Bridge; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, JAND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b) No formal request has come from the Government of West Bengal for the grant of an additional loan of Rs. 12 crores for the construction of the Second Hooghly Bridge, However, sometime back the State Chief Secretary indicated in a demi-official letter that the cost of the project would go up to Rs. 28 crores as against the national allocation of Rs. 16 crores for this bridge and wanted a decision about the provision of funds. The State Chief Secretary was informed that in the absence of any estimates or details it was not possible to give any opinion on the revised cost. The State Government have made no further reference in the matter as yet.

### COOPERATIVE FARMING

58. SHRI SURAJ PRASAD : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of States that have introduced Cooperative Farming ; and

(b) whether Government are considering to recommend to the State Governments to encourage cooperative farming on big scales ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHAD1A) : (a) Cooperative Farming Societies have been organised in most of the States. A statement indicating the number of societies in each Stale as on 30th June 1970, is placed on the Table of the House.

(b) In accordance with the recommendations of the Annual Conference of the State Ministers of Cooperation held in October, 1970, and November, 1971, the Central Government suggested to the State Governments tc promote the cooperative farming programme on a selective and planned basis, on lands rendered surplus through implementation of land reform measures, in those areas where conditions and circumstances necessary foi its success are favourable.